

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Appeal Nos. 60 to 63, 65, 68 to 70 of 2015, 1 to 18, 20 to 33  
and 113 to 115 of 2016 (SZ)**

**IN THE MATTER OF:**

**Appeal No. 60 of 2015**

M/s. Lee Pharma Limited,  
Sy.No 10/G-1 Gaddapotharam Village,  
Jinnaram Mandal,  
Medak District – 502 319  
Telangana State

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.
2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 61 of 2015**

Srikrishna Pharmaceuticals Ltd., (Unit III),  
Formerly Srikrishna Drugs Ltd.)  
Survey NO.57, Golkanda Kalan,  
Raikunta Village, Shamshabad,  
(M) Rangareddy District-501 218  
Rep. By its Dy. General Manager,  
G. Chandrasekhar.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 62 of 2015**

M/s. Orch Laboratories India Pvt. Ltd.,  
Plot No.51, A, D, E, F, G&H IDA Kondapally,  
Ibrahimpattanam Mandal,  
Krishna District-521 228,  
Andhra Pradesh.  
Rep.by its Managing Director  
Mrs. P. Batchinay Udammal.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.
2. Andhra Pradesh Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 63 of 2015**

M/s. Saraca Laboratories Limited: Unit-II  
Boyapalem (V), Ranastalam (M),  
Srikakulam District-532 409.  
Rep. By its Managing Director,  
P.S. Reddy.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Andhra Pradesh Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 65 of 2015**

Shri Ram Chlorochem Limited,  
Survey No.180/1 to 15, Industrial Area,  
Khazipally Village, Jinnaram Mandal,  
Medak District- 502 319, Telangana  
Represented by its Director,  
M.A.S. Raju.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.
2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 68 of 2015**

M/s. Vasudha Pharma Chem Limited,  
Plot No.39 A&B, IDA, Jeedimetla,  
Rangareddy District- 5000055,  
Telangana State,  
Represented by its Director Technical  
M.A.S. Raju.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 69 of 2015**

M/s. Glochem Industries Limited,  
Plot No.77, JNPC, Thanam (V),  
Parawada (M),  
District Visakhapatnam-51 021 सत्यमेव जयते  
Andhra Pradesh  
Represented by its Managing Director,  
Mr. Subbarao.Kattamuri

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.
2. Andhra Pradesh Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 70 of 2015**

M/s. Glochem Industries Limited,  
Survey No.174 – 176, Bollaram Village,  
Jinnaram Mandal,  
Medak District- 502 325,  
Telangana State,  
Represented by its Managing Director,  
Mr. Subbarao. Kattamuri.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 01 of 2016**

Posh Chemicals Private Limited,  
Plot No. 11, Road No.2, IE,  
Medchal - 501401  
Ranga Reddy District,  
Telangana State,  
Represented by its Managing Director,  
Mr. C.S. RatanPrasad.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 02 of 2016**

M/s. Synthokem Labs Private Limited,  
Plot No. 222 to 224 & 235 to 237,  
Phase-II, IDA Pashamylaram,  
Patancheru (Mandal),  
Medak District- 502 319,  
Represented by its Managing Director,  
M. Jayant Tagore.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 03 of 2016**

M/s. Veer-Chemie & Aromatics Pvt. Ltd.,  
A-4, C-operative Industrial Estate,  
Balanagar,  
Hyderabad 500 037,  
Telangana State,  
Represented by its Managing Director,  
Mr. P.V. Ranveer.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 04 of 2016**

Rasula Pharmaceuticals & Fine Chemicals,  
F-8, Phase-II, I.D.D. Kukapally,  
Balanagar Township P.O.  
Hyderabad – 500 037.  
Telangana State,  
Represented by its Managing Director,  
Mr. Lakshmana Rao.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.
2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 05 of 2016**

M/s. Virchow Laboratories Ltd.,  
Plot No.4 to 10, S.V. Co-op Indl. Estate,  
IDA, Jeedimetla,  
Hyderabad – 500 055  
Represented by its Managing Director,  
Mr. Prasanth Nandigala.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.
2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 06 of 2016**

M/s. Smilax Laboratories Limited, Unit – I,  
Plot No: 12/A, Phase – 3,  
IDA, Jeedimetla,  
Hyderabad – 500 055,  
Rangareddy Dist.,  
Represented by its Managing Director,  
Mr. S. MuraliKrishna

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.
2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 07 of 2016**

Inventaa Chemicals Limited,  
Survey No.173, Keesara Village,  
Kanchikacherla (Mandal)  
Krishna District- 521 180,  
Andhra Pradesh,  
Represented by its Director,  
Mr. M. Keshava Reddy.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.
2. Andhra Pradesh Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)



**Appeal No. 08 of 2016**

M/s. Porus Laboratories Pvt. Ltd.,  
Shed No. 2 & 5, Pipeline Road,  
IDA, Jeedimetla,  
Ranga Reddy District 500 055  
Represented by its Managing Director,  
Mr. N. Purushothama Rao.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.
2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 09 of 2016**

M/s. Kopalle Pharma Chemicals Pvt. Ltd.,  
D-133, Phase – III,  
IDA Jeedimetla,  
Hyderabad - 500 055  
Telangana, India  
Represented by its Managing Director,  
Mr. G. Ramesh.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.
2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 10 of 2016**

M/s. Porus Laboratories Pvt. Ltd.,  
Survey No. 339, Nallabandagudem Village,  
Kodad Mandal, Nalgonda District,  
Represented by its Managing Director,  
Mr. N. Purushothama Rao.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 11 of 2016**

M/s. Shree Vinayaka Life Sciences Pvt. Ltd.,  
Plot No.39 & 40, SV Co-Op Indl. Estate,  
IDA, Jeedimetla, Hyderabad- 500 055,  
Telangana State  
Represented by its Managing Director,  
Mr. K. Chandrasekar Reddy.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 12 of 2016**

M/s. Porus Laboratories Pvt. Ltd.,  
Akkireddygudem Village,  
Musunuru Mandal,  
Krishna District  
Represented by its Managing Director,  
Mr. N. Purushothama Rao.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 13 of 2016**

M/s. EMMENNAR Pharma Pvt. Ltd., UNIT-II  
Plot No. 15, JNPC, TADI (V), Parwada (M)  
Visakhapatnam District- 531 019,  
Andhra Pradesh.  
Represented by it Director,  
Mr. L.D. Maheswara Reddy.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 14 of 2016**

M/s. Enpiar Pharma Private Limited,  
296/7/3 & 7/5 IDA, Bollaram,  
Jinnaram Mandal, Medak District,  
Telangana State  
Represented by its General Manager,  
Mr. D. Balachandra Reddy.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 15 of 2016**

M/s. Standards Products MFG., Co.,  
B-69, A.P.I.E. Balangar,  
Hyderabad- 500 037,  
Telangana State  
Represented by its Vice President,  
Mr. R. Srinivasa Raju.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 16 of 2016**

RA CHEM PHARMA LTD.,  
R.S.No. 50/1, Mukteswarapuram (V),  
Jaggiahpet (M), Krishna District,  
Andhra Pradesh- 521 175  
Represented by its Asst. General Manager,  
Mr. Sumeet Asthana

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 17 of 2016**

M/s. Konar Organics Limited,  
Shed No.41, Phase-II, I.D.A.,  
Mallapur, Ranga Reddy Dist.,  
Telangana State  
Represented by its Managing Director,  
Mr. V. Malikarjuna.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 18 of 2016**

M/s. Kreative Organics Pvt. Ltd.,  
D-123, Phase III, IDA, Jeedimetla,  
Hyderabad 500 055,  
Rangareddy District,  
Represented by its Finance Manager,  
Mr. B. Jayaprakash.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.
2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 20 of 2016**

M/s. Saiteja Drugs and Intermediates Pvt. Ltd.,  
Survey No. 543/A, 544/A, Seethavanigudem (V),  
Bhoodhanpochampally (MD),  
Nalgonda (Dist) 508 284  
Telangana State  
Represented by its Managing Director,  
Mr. K. Chandra Sekhar Reddy.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.
2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 21 of 2016**

M/s. Vijayasri Organics,  
Plot No.164/A-3, SVCIE,  
IDA Bollaram,  
Jinnaram Mandal, Medak District 502 325,  
Represented by its Managing Director,  
Mr. S V J Raju.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 22 of 2016**

Vision Drugs Pvt. Ltd.,  
Survey No. 733, Mandollagudem Village,  
Choutappal Mandal,  
Nalgonda District 508252,  
Represented by its Manager,  
Mr. V. Ramesh.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 23 of 2016**

V V R Organics Private Ltd.,  
Survey No. 418 to 421, Aregudem Village,  
Choutuppal, Nalgonda District – 508 252,  
Represented by its Director,  
Mr. V. Siva Nagi Reddy.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 24 of 2016**

Posh Chemicals Private Limited Unit-II,  
Plot No.23, Phase-I, IDA  
Jeedimetla, Hyderabad – 500 055,  
Ranga Reddy District, Telangana,  
Represented by its Managing Director,  
Mr. C.S. RatanPrasad.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)



**Appeal No. 25 of 2016**

M/s. Kekule Pharma Limited,  
(Formely known as kekule Chemicals Pvt. Ltd.,  
MIA, Khazipally, Jinnaram Mandal,  
Medak District 502 319, Telangana,  
Represented by its Managing Director,  
Mr. N. Purushothama Rao.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 26 of 2016**

M/s. Sriram Labs Private Limited,  
(Formerly known as M/s. Sai Ram Organics (P) Ltd.,)  
Survey No. 505, Padamati Somaram Road,  
Bibinagar Village & Mandal,  
Nalgonda District, Telangana,  
Represented by its Managing Director,  
Mr. Ramachandra.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 27 of 2016**

M/s. AVRA Laboratories Pvt. Ltd.,  
Plot No.48, Road No.7,  
J N Pharmacy, Parawada,  
Visakhapatnam – 531 021  
Represented by its Authorised Signatory,  
Mr. A.V. Rama Rao.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.
2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 28 of 2016**

M/s. Inventaa Chemicals Limited- Unit-III,  
(Formerly M/s. Decon Drugs Ltd.,)  
Survey No. 221, Pati (V) Patancheru (M),  
Medak District, Telangana State  
Represented by its Director,  
Mr. M. Keshava Reddy.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.
2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 29 of 2016**

M/s. Enal Drugs Pvt. Ltd.,  
D-35, Phase-I, I.D.A.,  
Jeedimetla,  
Rangareddy District – 500 055,  
Telangana State,  
Represented by its Managing Director,  
Mr. S. Suresh Babu.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 30 of 2016**

M/s. Dymes Pharmachem Limited,  
Plot No.33, Sri Venkateswara Co-operative Industrial Estate,  
Jeedimetla, Hyderabad 500 055,  
Represented by its Managing Director,  
Mr. K. Krishna Chaitanya.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 31 of 2016**

M/s. Porus Laboratories Pvt. Ltd.,  
Survey No. 452/A, Bibinagar Village & Mandal,  
Nalgonda District,  
Represented by its Managing Director,  
Mr. N. Purushothama Rao.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.
2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 32 of 2016**

M/s. Aktinos Pharma Pvt. Ltd.,  
Plot No.154/A/6, S.V. Co-Op Indl. Estate,  
IDA Bollaram, Jinnaram Mandal,  
Medak District, Telangana – 502 325,  
Represented by its Managing Director,  
Dr. M. Murali Krishna.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.
2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 33 of 2016**

M/s. Synthokem Labs Private Limited,  
B-5, I.E. Sanathnagar, Hyderabad 500 018  
Represented by its Managing Director,  
Mr. M. Jayant Tagore.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 113 of 2016**

M/s. Vasant Chemicals Pvt. Ltd.,  
Plot No.91, C & D Phase-I, IDA,  
Jeedimetla, Hyderabad, Telangana,  
Represented by its Chief Executive Officer,  
Mr. N. Srikanth.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.

2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 114 of 2016**

M/s. AVRA Laboratories Pvt. Ltd., (100% EOU)  
PlotNo.A-21, Road No.10,  
IDA, Nacharam, Hyderabad – 500 076  
Represented by its Authorised Signatory,  
Mr. A.V. Ramarao.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.
2. Telangana State Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Appeal No. 115 of 2016**

M/s. Vegesna Laboratories Private Limited,  
Plot No.7, J.N. Pharma City,  
Tadi Village – 531 019,  
Parawada Mandal, Visakhapatnam District,  
Andhra Pradesh,  
Represented by its Managing Director,  
Mr. V.V. Suryanarayana.

... Appellant(s)

**AND**

1. Central Pollution Control Board,  
Ministry of Environment and Forests  
Govt. of India, Parivesh Bhawan,  
East Arjun Nagar,  
New Delhi 110 032.  
Rep. by its Member Secretary.
2. Andhra Pradesh Pollution Control Board,  
Paryavaran Bhavan,  
A-III, Industrial Estate,  
Sanath Nagar, Hyderabad.  
Rep. By its Member Secretary.

... Respondent(s)

**Counsel appearing for the Applicant:**

**M/s. V. Suthakar, K.S. Viswanathan,  
N. Anantha Kavitha & M. Gopi**

**Counsel appearing for the Respondents:**

**Mr. D.S. Ekambaram for R1  
Mr. T. Sai Krishnan for R2**

**ORDER**

**PRESENT:**

**HON'BLE SHRI JUSTICE M.S. NAMBIAR, JUDICIAL MEMBER**

---

**Dated 25<sup>th</sup> May, 2017**

Whether the Judgement is allowed to be published on the Internet – Yes/No  
Whether the Judgement is to be published in the All India NGT Reporter – Yes/No

The Regional Director, Central Pollution Control Board (South), Mr. S. Suresh filed an affidavit for the Central Pollution Control Board (CPCB) pursuant to the order passed by the Tribunal on 17.05.2017. The affidavit discloses that though show cause notices under Section 5 of Environment (Protection) Act, 1986 for installation of online effluent and emission monitoring system and connectivity to CPCB / SPCB were issued, subsequently, the directions were revoked for the units which have installed OCEMS and connected with CPCB server. These appellants are units which have installed OCEMS and provided connectivity with CPCB server.

2. The affidavit therefore establishes that the show cause notices issued to these appellants which are challenged in these appeals are now no more in force, pursuant to the compliance of the directions by the appellants. Therefore nothing survives in the appeals.

3. The learned counsel appearing for the appellants submitted that as the CPCB has reserved the right to take action under Section 5 of Environment (Protection) Act, 1986, it may be observed that no action be taken without granting opportunity to the units before passing closure orders. In law, if there is any violation of the rules or non compliance of the conditions, in the Consent to Operate, the CPCB / SPCB is entitled to take action in accordance with law. When an action is to be taken in accordance with law, it should satisfy in the test of natural justice. It implies a reasonable opportunity granted to the units before passing adverse orders.

4. In the light of these facts, the learned counsel appearing for the appellants submitted that the appeals be disposed.

5. Therefore, the appeals are disposed accordingly, with no order as to costs.

Justice M.S. Nambiar  
Judicial Member

NGT